Declaration of Assets and Llabilities

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VIKASH KYMAR , son/da	ughter/wife of LATE UDAY SHANKAK SI
vears, belonging to	BTHAR LEGITLE HOLLING
service and presently working asN.I.Cn.H.T	COURRO
give herein below the details of the assets (immo	ovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:	

STOCID (LETD)

A.

20/2/2009

St.

NO

(II)

23.2.21

(III)

2729

ven)	Oetails of move (Assets in joint r		SARITA	TUHANT	PIHU KRI Dependant-2	KSHIRIST Dependant-3
Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Name	Etc. Name
(1)	Cash	1000/-	2000/-	NIL	NIL	NIL
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	500/- SBI BUM	1500/- MBGB Ramgarh	NIC	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	MI	NIL	NIC	NIC	WIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIC	NIL	NIL	NIC
(v)	Motor Vehicles (details of make, etc.)	PULSAR 150 2017	MIC	NIC	NIL	NIC
(vi)	Jewellery (give details of weight and value)	MIL	60,000	O WIT	NIC	NIL
(vii)	Other assets, such as values of claims / interests	NIL	MIL	NIL	NIL	NIT

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

PORTH BHIL

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated) Dependant-3 Dependant-2 Dependant-1 Self Spouse Description Etc. Name Sr. Name Name Name(S) No. Agricultural Land (i) Location(s) MIL NIL NIL NIL NII Survey number(s) - Extent (Total measurement) -Current market value Non-Agricultural Land (ii) - Location(s) - Survey number(s) NIL MIL NIL NIL NIL - Extent (Total measurement) -Current market value Buildings (Commercial (ili) and residential) Location(5) NIC NIC NIC NIL MIC - Survey /door number(s) - Extent (Total measurement) - Current market value Houses / Apartments, (iv) Location(s) NIL NIL MIL NIL NIL - Survey /door number(s) Extent (Total measurement) - Current market value

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

NIL

NIL

[Note: Please give separate details for each item)

NIL

Others (such as

interest in property)

(V)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI BUM	7,50,000/
	(ii) Loans from financial institutions	NIL	MIC
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIC	NIL
	(b) dues to departments dealing with supply of water	NIC	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

POPADICE BAIL

NIL

NIC

	(d) dues to departments dealing with telephones	MIL	NIC
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIC
	(f) Other dues, if any	NIL	NIL
(b)	(b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN -DNIPK8229K	NIC
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIC.	NZC.
	(iii) Sales Tax [Only in case of proprietary business]	NIL	MIL
	(iv) Property Tax	NIL	NIL

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GPF/CPF/PRAN No.	:-	110043863413
Gender	:-	M (M/F)
Date of Birth	:-	02071989 (DD/MM/YYYY)
Class/Group	:-	C(A/B/C)
Cadre .	:-	SECURITY
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	KAIMUR
I hereby de	clare	that the above details are true to the best of my

Signature Paper BHIK

Name of Employee: VIKASH KUMAR

Designation: NIGHT GUARD

Department: BIHAR LEGISLATIVE

ASSEMBLY

Note:

Place: PATMA

Date: 23/2/21...

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.